

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-18735 -JK (LD) of 2024
DATED:- 26- 11 - 2024

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.


By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 26.11.2024

No:-LAW-OIC/11/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Government , Industries and Commerce Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.18735-JK(LD) of 2024 dated 26.11.2024

No	No. & Title of the case	Name of proposed OIC	Designation	Mobile No.
1.	WP (C) -2102/2024 Blossom Agroteh (P) Ltd. V/s UT of J&K and Ors.	Mr. Fayaz Ahmad Teli	Manager Estate, IGC Lassipora	9419746910
2.	WP (C) -2110/2024 Sam Trademart Pvt. Ltd. V/s UT of J&K and Ors.	Mr. Fayaz Ahmad Telli	Manager Estate, IGC Lassipora	9419746910
3.	WP (C) No. 1997/2024 Inhabitants of Village Armulla V/s UT of J&K &Ors.	Mr. Fayaz Ahmad Teli	Manager Estate, IGC Lassipora	9419746910
4.	WP(C)-2197/2024 M/s Fresh Milk Products V/s UT of J&K.	Mr. Fayaz Ahmad Teli	Manager Estate, IGC Lassipora	9419746910
5.	Bashir Ahmad Wani V/s MD SIDCO &Ors.	Mr. Fayaz Ahmad Teli	Manager Estate, IGC Lassipora	9419746910
6.	WaliMohd Dar V/s JK SIDCO &Ors.	Mr. Fayaz Ahmad Telli	Manager Estate, IGC Lassipora	9419746910
7.	M/s Shaheen Fruits V/s MD SIDCO &Ors.	Mr. Fayaz Ahmad Teli	Manager Estate, IGC Lassipora	9419746910
8.	Tanwell Tanneries Pvt. Ltd V/s MD SIDCO.	Mr. Fayaz Ahmad Teli	Manager Estate, IGC Lassipora	9419746910
9.	RFA-10/2022 Titled M/S Suneel Communication Ltd V/S UT of J&K and Others	Mr. Munir Ahmad Bhat	General Manager (DB)	9419001763
10	WP (C) -1732/24 Kreshiv Alloys Pvt. Ltd. V/s UT of J&K and Ors.	Mr. Pranav Mahajan	Manager Estate, GhattiKathua	9541488892
11	WP (C) -925/2024 Kirpal Chand V/s UT of J&K and Ors.	Mr. Ravinder Singh	Manager Estate, Bari-Brahmana	9682145793

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